

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 32 OF 2015

&

APPEAL NO. 47 OF 2015

Dated: 7th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

A.NO. 32 OF 2015

In the matter of :

Talwandi Sabo Power Ltd.

...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sujit Ghosh
Mr. Shashank Shekhar
Mr. Krishna Rao

Counsel for the Respondent(s) : Ms. Shikha Ohri for R.1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya for R.2

A.No. 47 of 2015

Nabha Power Ltd. & Anr.

...Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoan
Mr. Abhishek Kumar
Mr. Kush Saggi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya for R.1

Ms. Shikha Ohri for R.2

ORDER

We have heard Mr. M.G. Ramachandran, learned counsel for the respondent in both the appeals.

List these matters for further hearing on **14.03.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Pr/jps